

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.427

IA/5236/ND/2022, IA/1103/ND/2022, CA/194/ND/2020,
IA/1387/ND/2023, IA/621/ND/2024 IN IB/1144/ND/2019

IN THE MATTER OF:

M/s P.S.T Tranding And Components	...	Applicant
Versus		
Ekdant Buildtech Pvt	...	Respondent

Under Section 9 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Gautam Gupta and Adv. Uzair Elahi for Union Bank of India in IA-1103/2022
For the P & S Bank	: Adv Sarthak Sehgal on behalf of Punjab and Sind Bank
For the Liquidator	: Adv. Shivam Gautam

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **08.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)